

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/6401/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the ⁴⁶30 July, 2024.

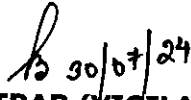
Sub: **Casual leave.**

Ref:- Your letter No. FCB/15/Admin/2024/590 dtd. 18.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.07.2024**. The Counsellor, Family Court, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/6402/A dated , 30-7-24
Copy to :

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)